

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.212-IA/270(AHM)2024
in
CP(IB) 305 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Bank of India

.....Applicant

V/s

Pacific Pipe Systems Pvt Ltd

.....Respondent

Order delivered on: 05/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

:Mr. Arjun Sheth, Adv. a.w. Mr. Rajeev Chawala, Adv.

For the Respondent

:Mr. Anal Shah, Adv. For R-1

:Mr. Aditya Raval, Adv for R-2 (Liquidator)

ORDER
(Hybrid Mode)

Learned counsel for the applicant submits that pleadings are complete.

Re-list along with connected matters on 09.07.2024

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)